

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE
LOK SABHA

UNSTARRED QUESTION NO. 2327

TO BE ANSWERED ON THE 3RD AUGUST, 2021

FEATURES OF PM-KISAN SCHEME

2327. DR. KALANIDHI VEERASWAMY

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the funds sanctioned, allocated and utilized under Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) Scheme within Tamil Nadu so far;
- (b) whether the Government has made any amendment with regard to eligible farmers under this scheme;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the time by which it is likely to be implemented?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a) Under the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) Scheme, funds are not sanctioned and allocated State-wise. However, in the state of Tamil Nadu, a total of 45.63 lakh beneficiaries have been given financial benefits of Rs. 5915.48 crore as on 28/7/2021.
- (b) Yes Sir.
- (c) The Scheme was originally launched to provide benefits to the Small and Marginal Farmer families of the country. However, later the scope of the scheme was expanded to cover all landholding farmer families.
- (d) It is already implemented with effect from 01/06/2019.
